GOVERNMENT OF INDIA MINISTRY OFENVIRONMENT AND FORESTS

RAJYA SABHA

QUESTION NO26.07.2010

ANSWERED ON

AMENDMENTS IN WILDLIFE RELATED STATUTES.

14 Shri Rama Chandra Khuntia

Will the Minister of RURAL DEVELOPMENT ENVIRONMENT AND FORESTS be pleased to state :-

- (a) whether Government proposes to bring amendments in the wildlife related statutes for providing statutory status to the migratory corridors for mega fauna in the country;
- (b)if so, the details thereof; and
- (c)the details of Government's action plan regarding Sunabeda-Sitanadi-Udanti tiger landscape?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS

(SHRI JAIRAM RAMESH)

(a),(b)& (c)A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a), (b) & (c) OF THE RAJYA SABHA STARRED QUESTION NO14 REGARDING 'AMENDMENTS IN WILDLIFE RELATED STATUTES' BY SHRI RAMA CHANDRA KHUNTIA DUE FOR REPLY ON 26.07.2010.

- (a) There is no such decision made by the Ministry of Environment and Forests.
- (b)Does not arise.
- (c) The Udanti-Sitanadi has been already created as a tiger reserve in Chhattisgarh and under the ongoing Centrally Sponsored Scheme-Project Tiger, funding assistance is being provided to this reserve. In principle approval has been accorded to the State of Orissa for creation of Sunabeda Tiger Reserve.